

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

**31 (ND) 2017 in
CP 124(ND) 2016**

**PRESENT: SMT. INA MALHOTRA,
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01-12-2017**

NAME OF THE COMPANY: Debabrata Lahiri Vs. Unitech Ltd.

SECTION OF THE COMPANIES ACT: 424

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Mr. Kunal Soni, Advocate

ORDER

A request for adjournment is made by the Ld. Counsel for the Decree Holder to ascertain certain assets of the Judgment Debtor.

At his request adjourned to 8th January, 2018.

Sd-
(Ina Malhotra)
Member (J)